

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 299 of 2013 in  
DFR No. 1638 of 2013**

**Dated : 19<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Jayshree Chemicals Ltd.**

**..... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory  
Commission & Anr.**

**..... Respondent(s)**

**Counsel for the Appellant(s):**

**Ms. Shikha Ohri  
Mr. Ruth Elwin**

**ORDER**

**I.A. No. 299 of 2013  
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 07.10.2013. Dasti  
service is permitted.

Post the matter on **07.10.2013.**

**(V.J. Talwar)  
Technical Member  
ts/ak**

**(Justice M. Karpaga Vinayagam)  
Chairperson**